THE TELANGANA SELF HELP GROUPS (SHG) WOMEN CO-CONTRIBUTORY PENSION (REPEAL) ACT, 2020.

ACT NO. 6 OF 2020.

THE TELANGANA SELF HELP GROUPS (SHG) WOMEN CO-CONTRIBUTORY PENSION (REPEAL) ACT, 2020.

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THE TELANGANA SELF HELP GROUPS (SHG) WOMEN CO-CONTRIBUTORY PENSION (REPEAL) ACT, 2020.

ACT NO. 6 OF 2020.*

[21st March, 2020]

AN ACT TO REPEAL THE TELANGANA SELF HELP GROUPS (SHG) WOMEN CO-CONTRIBUTORY PENSION ACT, 2009.

Be it enacted by the Legislature of the State of Telangana in the Seventy-first Year of the Republic of India as follows:-

- 1. This Act may be called the Telangana Self Help Groups Short title. (SHG) Women Co-contributory Pension (Repeal) Act, 2020.
- 2. The Telangana Self Help Groups (SHG) Women Co- Act No.2 of 2009. contributory Pension Act, 2009 is hereby repealed in its application to the State of Telangana.
- 3. On such repeal, the provisions of section 8 of the Applicability of the Telangana General Clauses Act, 1891 shall apply.

 Telangana
 General Clauses
 Act, 1891.
 Act No.1 of 1891.

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^{*} Received the assent of the Governor on the 20th March, 2020.